

**GOVERNMENT OF INDIA
SPACE
LOK SABHA**

STARRED QUESTION NO:158
ANSWERED ON:13.03.2002
ISRO'S AGREEMENT WITH EUROPEAN SPACE AGENCY
JAYASHREE BANERJEE;N.T. SHANMUGAM

Will the Minister of SPACE be pleased to state:

- (a) whether ISRO has signed an agreement with European Space Agency on use of the outer space;
- (b) if so, the details thereof; and
- (c) the extent to which the agreement would be beneficial for India's Space Programme?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES AND
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINIS
OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE (SMT. VASUNDHARA RAJE)

(a) Yes, Sir.

(b) ISRO and the European Space Agency (ESA) signed a cooperative agreement on January 9, 2002, renewing a relationship that started in 1971. This is a general umbrella agreement under which cooperative activities in several areas such as space sciences and applications including communications, remote sensing for monitoring the environment, meteorology, navigation and life and material sciences under microgravity conditions may be carried out.

(c) This will provide opportunities for ISRO to carry out joint projects that would supplement and complement our own programmes in different fields.